

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

IA-5045/2022 IA-4282/2022 IA-893/2022 IA-2621/2021 IA-2137/2020
in
IB-1514(ND)/2019

IN THE MATTER OF:

Mr. Rupesh Kumar Sahu & Ors.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Sunshine Infrabuild Corporation Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Iswar Mohapatra, Adv & Mr. Pawan Kumar
Goyal, Liquidator

For the Respondent : Adv. Alok Kumar Kuchhal I in IA No. 893/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 26.05.2023.

Sd/-
(Court Officer)